

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 103 of 2012

Dated : 4th October, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

M/s Maruti Suzuki India Ltd.

...Appellant(s)

Versus

**Haryana Electricity Regulatory Commission
& Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan

Counsel for the Commissions : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Gaurav Dudeja for R-2
Ms. Shikha Ohri with
Mr. Rajesh Ranga, (Rep.) for R-1

ORDER

We heard the Learned Counsel for the Appellant.

Post the matter for further hearing on **08.11.2013 at 2.30 p.m.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/kt